Development of inland fisheries and aquaculture in Odisha

1923. SHRI PRASHANTA NANDA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a)   whether Government would provide ₹300 lakh under Centrally Sponsored Programme (CSP) - Development of Inland Fisheries and Aquaculture to clear up the pending subsidy of eligible beneficiaries of Odisha;

(b)   whether Government would dispose the stringent applicability of the two CSP, *i.e.* Saving-cum-Relief and Fishermen Development Rebate on HSD Oil; and

(c)   if so, whether Government would amend the guideline immediately?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRIMATI KRISHNA RAJ): (a) The erstwhile Centrally Sponsored Scheme (CSS) on Development of Inland Fisheries and Aquaculture has been subsumed as a component under the restructured CSS on Blue Revolution: Integrated Development and Management of Fisheries and this restructured scheme has been implemented with effect from 2016-17. The Central funds are provided to the State Governments/Union Territories under the restructured CSS with enhanced unit cost. During past two financial years 2016-17 and 2017-18, a sum of ₹ 3671.27 lakh was provided to the Government of Odisha for development of fisheries in the State. This includes ₹ 1997.11 lakh released for development of inland fisheries and aquaculture. The projects completed or taken up by the State Government without the prior approval of Government of India are not entitle for central funding under the above said restructured

(b) and (c) No, Sir. No such proposal is under consideration at present in the Department of Animal Husbandry, Dairying and Fisheries (DADF), Ministry of Agriculture and Farmers Welfare (MoA&FW).

Setting up of a Special Agriculture University

1924. MAHANT SHAMBHUPRASADJI TUNDIYA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a)   whether Government has any plan to introduce any Special Agriculture University in the country; and

(b)   if so, the details thereof?